

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 201/MP/2023

Subject : Petition under Regulation-44(6) of CERC (Terms and Conditions of Tariff) Regulations, 2019 for recoupment of under-recovered energy charges due to shortfall in energy generation for reasons beyond the control of the generating station during the FY 2021-22 in respect of Nimoo Bazgo Power Station

Petitioner : NHPC

Respondents : Power Development Department, J&K

Date of Hearing : **18.12.2023**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Rajiv Shankar Dwivedi, Advocate, NHPC
Shri Rishabh Jain, Advocate, NHPC
Shri S.K. Meena, NHPC
Shri Aman Mahajan, NHPC

Record of Proceedings

During the hearing, the learned counsel for the Petitioner submitted that in terms of the directions of the Commission vide ROP of the hearing dated 20.9.2023, the Petitioner has filed the additional information, after serving copies on the Respondents.

2. None appeared on behalf of the Respondents, despite notice.
3. Accordingly, the Commission reserved its order in the matter.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

